



SAROJ LALJI MEHROTRA CENTRE OF LEGAL STUDIES

of

S. S. KHANNA GIRLS' DEGREE COLLEGE, PRAYAGRAJ

(A Constituent College of University of Allahabad)

Accredited at Grade 'A' by NAAC

In collaboration with

CHANDHIOK & MAHAJAN

**2nd JUSTICE GOPALJI MEHROTRA
NATIONAL MOOT COURT COMPETITION 2024**

16th - 17th November 2024

Knowledge Partner

**SCC[®]
ONLINE**

Media Partner

**SCC[®] TIMES
ONLINE**

Invitation



S.S. Khanna Girls' Degree College, Prayagraj is pleased to host The 2nd Justice Gopalji Mehrotra National Moot Court Competition. The competition is being organised in collaboration with Chandhiok & Mahajan, SCC Online as the exclusive Knowledge Partner, and SCC Times as the exclusive Media Partner.

The competition aims to foster research skills, enhance analytical and critical thinking, and showcase the art of persuasion through an exciting contest of legal minds.

The competition carries a prize money of rupees two lakhs and rupees one lakh to the winning team and the runners-up team, respectively, along with several other prizes.

We look forward to receiving a positive response from your institution. Kindly confirm your participation via provisional registration by 22nd September 2024.

In case of any queries regarding the competition, you may write to us at justicegopaljimehrotranmcc@gmail.com

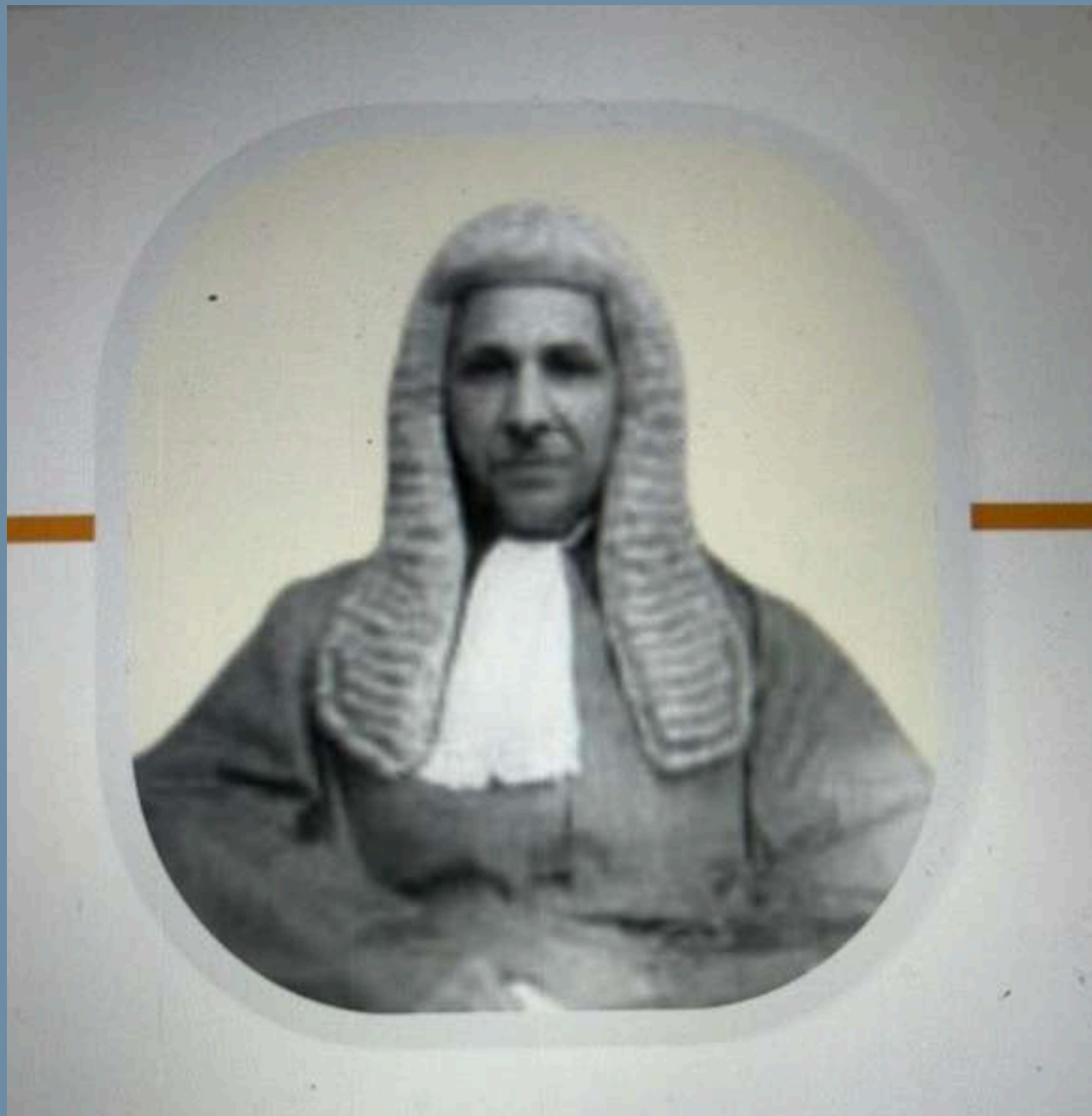
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- Justice Gopalji Mehrotra
 - Saraswat Khatri Pathshala Society
 - S. S. Khanna Girls' Degree College, Prayagraj
 - Saroj Lalji Mehrotra Centre of Legal Studies
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Justice Gopalji Mehrotra



Justice Gopalji Mehrotra was the son of Smt. & Sri Radhe Mohan Mehrotra. He was born in 1904.

He was very patriotic from an early age and was actively involved in the freedom struggle of the country and served his time in prison on two occasions. He practiced law at Allahabad High Court and became a judge of the same Court in May 1954 and served there until October 1957. He was transferred to Assam in November 1957 and served as a Judge of the Gauhati High Court until June 1961, when he was appointed as the Chief Justice. He served as the Chief Justice of Assam & Nagaland until February 1967.

Justice Gopalji Mehrotra left for his heavenly abode suddenly due to a heart condition on 10th September 1969.



Saraswat Khatri Pathshala Society

Saraswat Khatri Pathshala, established in 1921 by Shri Lala Sadan Lal Khanna, has grown from a humble primary school to a renowned educational institution, providing quality education to thousands of students. Its journey, marked by philanthropy and dedicated efforts, reflects a commitment to spreading knowledge and transforming lives. Saraswat Khatri Pathshala celebrating its 70 years, stands as a beacon of education, illuminating countless families and nurturing students who excel in diverse fields. The institution remains profoundly grateful to the benevolent souls whose contributions have made dreams a reality. Every corner of Saraswat Khatri Pathshala, from its classrooms to its laboratories, libraries, scholarships, incentives, and even its plants, bears the memory of its generous donors.



S. S. Khanna Girls' Degree College, Prayagraj

The vision of uplifting the education of girls among all sections of the society and the need of empowerment of women led Late S.N. Kakkar and Late. Prof. D.D. Khanna to lay the foundation of S.S. Khanna Girls' Degree College, a Constituent College of the Central University of Allahabad in the International Year for Women. The college was established in 1975 as a girls' college and has grown from a single faculty to a composite institution. It has 05 faculties at UG level namely Bachelor of Arts (B.A.), Bachelor of Science (B.Sc.), Bachelor of Commerce (B.Com.), Bachelor of Education (B.Ed.) and B.A.LL.B. (Hons.) Five Year Integrated Law Course. It offers postgraduate courses in Arts and Science stream that is M.A., M.Sc. as well as research, i.e., Ph.D. The college has been graded by National Assessment and Accreditation Council (NAAC) at 'A' grade in last two cycles of five years each, i.e., for 2014-19 and 2020-25 for sustaining high standards in teaching and continuous efforts in promoting girl education.

S.S. Khanna Girls' Degree College has been working relentlessly close to five decades to cater the needs of girl students belonging to diverse socio-economic backgrounds, with the objective of cultivating moral, intellectual, spiritual, social, and emotional values in them. With the firm conviction that education is vital to women's equality and empowerment, the college is committed to help the society by imparting comprehensive and quality education and all the future prospects are aimed to achieve the noble vision of its founders.

Saroj Lalji Mehrotra Centre of Legal Studies

Saroj Lalji Mehrotra Centre of Legal Studies established at S.S. Khanna Girls' Degree College for B.A.LL.B.(Hons.) Five Year Integrated Degree Course in Law stands as a beacon in the legal education landscape. In a world where the ever-changing legal realm is a complex puzzle, the Centre provides a platform for young women to understand, interpret and contribute to this intricate system. The Centre recognizes the crucial importance of awareness of legal rights and remedies, believing that knowledge and understanding can enable better enforcement of rights.

A cornerstone of its philosophy is the assertion that the participation of females in the legal field is not just a desirable outcome, but an absolute imperative. This stand is not just about equity or representation, but about the fundamental belief that diversity of perspective is integral to the just and effective functioning of any system.

In an era when the global community is facing a plethora of challenges from varying sectors, the legal profession is destined to expand and evolve. Saroj Lalji Mehrotra Centre of Legal Studies understands this well and thus strives to prepare its students not just for the immediate future, but for a legal landscape that is yet to take shape. It endeavours to make its students not just recipients of legal knowledge but shapers of the legal discourse. Through rigorous academic training, practical exposures like moot courts, internships and workshops, the institution ensures that its students have the tools to excel and contribute meaningfully to the profession.

In essence, it is a centre of empowerment, an incubator for future leaders of the legal profession. It embodies the vision of a more just, equitable world and is doing its part to bring that vision to fruition by empowering women with the knowledge, skills, and confidence to shape the future of the legal profession.



Chandhiok & Mahajan



Chandhiok & Mahajan is one of the fastest growing firms in India with offices in Delhi, Mumbai, Hyderabad, and Bengaluru. The firm is a culmination of the belief of its founding partners of providing a multi-disciplinary and solution-based approach to the client's legal needs.

With a strong and effective presence in both international and national markets, they provide skilled support to some of the largest domestic and multinational corporations, government institutions, restructuring and insolvency professionals, financial institutions, private equity and venture capital funds and promoter groups. The firm has a pan-India presence through associated offices; and works closely with leading global law firms.

Founded by eminent lawyers Atul Nanda, Vivek Chandy, and Manoj Mahajan, the firm has established a strong reputation for its client-focused approach and high standards of legal excellence. Through its dedication to excellence and client satisfaction, Chandhiok & Mahajan continues to be a trusted legal partner for businesses and individuals alike.

SCC Online & SCC Times

SCC Online® is a premier legal information service brought to you by Eastern Book Company (EBC), a distinguished publishing house with over 75 years of expertise in the field of law publishing in India. Founded in the 1940s by the Late Shri C.L. Malik and his brother, the Late Shri P.L. Malik, EBC has grown from a modest law bookselling venture in Lucknow into a globally recognized group of companies. Known for its extensive and authoritative legal commentaries, student texts, law reports, and digests, EBC's contributions to legal literature are unparalleled. With over 550 well-known titles, the company is celebrated for its high-quality publications and commitment to advancing legal knowledge worldwide.

EBC's flagship publication, the Supreme Court Cases™ (SCC), has been a cornerstone of reliable and comprehensive law reporting in India since 1969. SCC, now encompassing nearly 300 volumes, is the leading law report in the country, highly regarded by the entire legal community for its meticulous standards and wide circulation. EBC's innovative approach to legal information has led to the development of SCC Online's Case Finder™, a cutting-edge electronic database for swift retrieval of Supreme Court case-law precedents. Since 2009, SCC Online® Web Edition has expanded its coverage to include 3.4 million documents from over 20 countries, solidifying EBC's reputation for authenticity, reliability, and promptness in legal publishing and information services.

SCC Online Times is a feature of SCC Online®, providing timely updates, legal news, and analysis to keep legal professionals and enthusiasts informed about the latest developments in the legal world. It serves as a dynamic platform offering insights into recent judgments, legislative changes, and noteworthy legal events.





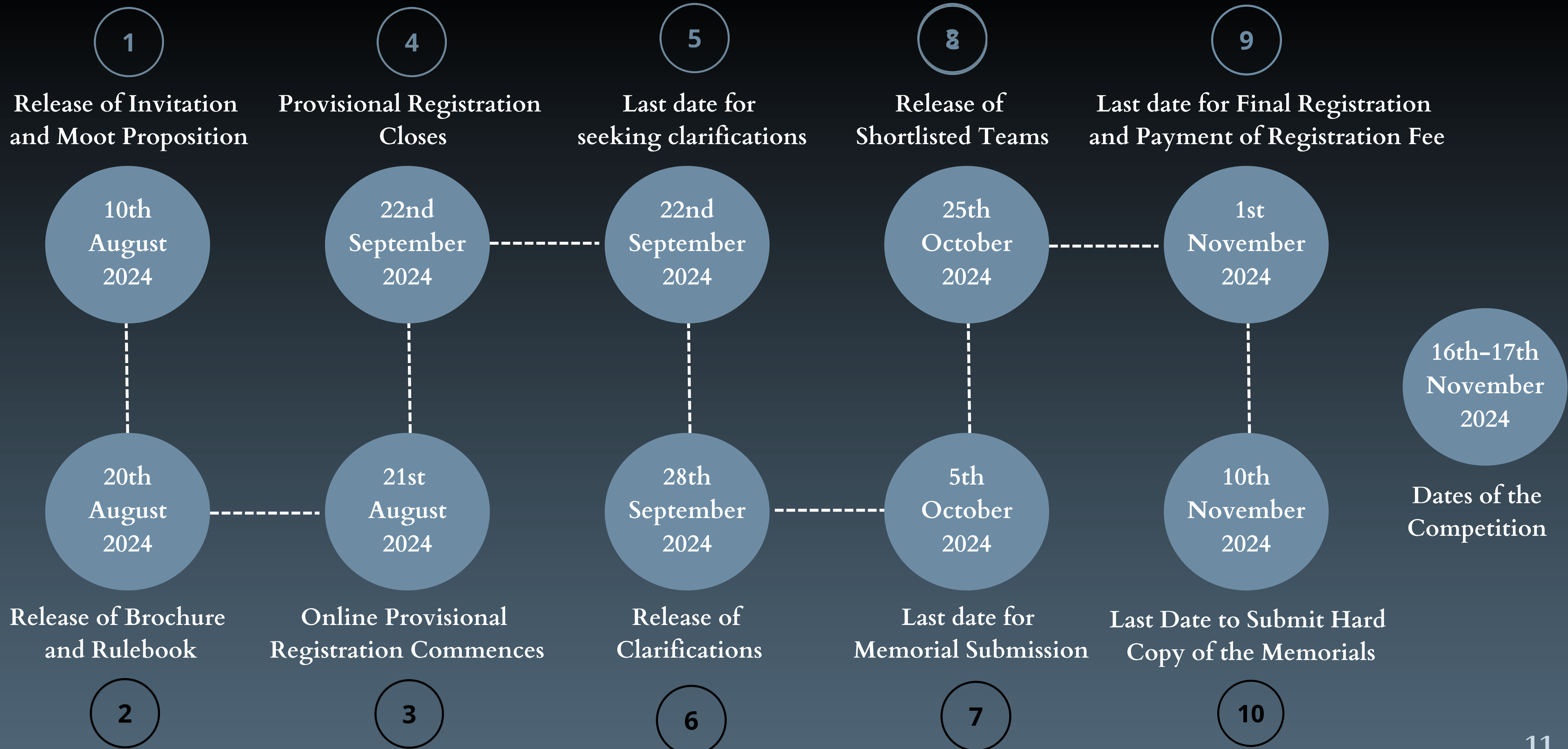
SAR-LA EDUCATION TRUST, MUMBAI

Set up in 1982, Sar-La Education Trust is the dream of a philanthropic couple, Smt. Saroj and Shri Lalji Mehrotra. Amongst many of their humanitarian activities, they aspired to reach out to remote locations in India and promote girl child education. The Trust now operating close to four decades, in the hands of third generation, is carrying forward the legacy of its founders. It is making educational opportunities accessible to young girls in small towns and promoting and supporting pursuits towards holistic education that bridges “the entire gamut of educational spectrum” i.e., formal education, vocational-technical education and skill development, focused on employability.

The Centre of Legal Studies owes its existence to Sar-La Education Trust, Mumbai which generously provided financial assistance of rupees 50 lacs towards capex. A relay of thanks to the Executive Trustee Sri Chetan Mehrotra and other Trustees of Sar-La Education Trust, Mumbai for their valuable financial and moral support to the institution's pursuit of achieving the goal of providing standard legal education.

Sar-La Education Trust has also graciously sponsors the prize money for the winners and the runners up teams for the Competition, every year.

IMPORTANT DATES



REGISTRATION & PAYMENT DETAILS, ACCOMMODATION & HOSPITALITY

REGISTRATION DETAILS

The registration fee is Rs. 3000 per team. Team includes two speakers and one researcher. The registration fee shall be payable if the team is shortlisted to participate in the Oral Rounds.

PAYMENT DETAILS

Teams that advance to the Oral Rounds shall be required to pay the registration fee of Rs. 3000 to the following account:

A/c No: 86152010033935

IFSC: CNRB0018615

Beneficiary: Principal,
S.S. Khanna Girls'
Degree College

ACCOMMODATION & HOSPITALITY

Accommodation shall be provided to all the participants by the organisers for two nights and three days. Local transportation from and to the venue of competition shall also be provided by the organisers.

REGISTRATION LINK

All teams shall register themselves provisionally through the following link:

<https://forms.gle/DYaN8xs6gzRTFRmf7>

AWARDS

01	Winner	Rs. 2,00,000
02	Runner Up	Rs. 1,00,000
03	Best Memorial	Rs. 30,000
04	Best Speaker	Rs. 30,000
05	Best Researcher	Rs. 30,000

- Each member of the Winning Team shall be provided one-year complimentary subscription to SCC Online Web Edition worth Rs. 24,000 each.
- Winners and Runners-Up shall be provided with copies of new Criminal Manual.
- One month access to the SCC Online Web Edition valued at Rs. 1099 each shall be provided to all participants.

OUR PATRONS



Chief Patron
Prof. Sangita Srivastava
Hon'ble Vice Chancellor
University of Allahabad

Mrs. Nirmala Tandon
Chairperson, Governing Body
S.S. Khanna Girls' Degree College



Mr. Chetan Mehrotra
Executive Trustee
Sar-La Education Trust, Mumbai



Justice Arun Tandon
Member, Governing Body
S.S. Khanna Girls' Degree College



Prof. Lalima Singh
Principal
S.S. Khanna Girls' Degree College



WORKING COMMITTEE

- Mrs. Nirmala Tandon
- Mrs. Gaurangna Khanna
- Dr. Rachana A. Guar
- Dr. Aditya Tripathi
- Dr. Saumya Krishna
- Ms. Subodhika Sharma
- Ms. Neha Tiwari
- Mr. Pratyush Pandey
- Ms. Pragati Raj
- Mr. Amit Khanna
- Mrs. Anshika Budhwar
- Dr. Ritu Jaiswal
- Dr. Vinita Mishra
- Dr. Shraddha Rai
- Ms. Mohini Shukla
- Ms. Anshi Agarwal
- Dr. Apoorva Singh
- Ms. Bhagyashree Mishra
- Dr. R.K. Tandon
- Dr. Manjari Shukla
- Dr. Harish K. Singh
- Dr. Riya Mukherjee
- Dr. Shiv S. Shukla
- Ms. Riya Sinha
- Ms. Prachi Kumari
- Ms. Shivangi Shivi

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